

346 *Report of the department* [RAJYA SABHA]  
*Standing Committee on*  
*and Public*

*related Parliamentary*  
*Food, Consumer Affairs*  
*Distribution*

[Secretary-General]

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Banking Laws (Amendment) Bill, 2012, as passed by Lok Sabha at its sitting held on the 18th December, 2012."

Sir, I lay a copy of the Bill on the Table.

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#### **REPORT OF COMMITTEE ON PETITIONS**

SHRI P. RAJEEVE (Kerala): Sir, I present the Hundred and Forty-fourth Report (in English and Hindi) of the Committee on Petitions on the Action Taken by Government on the observations/recommendations contained in Hundred and Thirty-sixth Report on the petition praying for benefits of pay revision and pension to the VRS optees and retirees of IFCI.

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#### **REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES**

SHRI PYARIMOHAN MOHAPATRA (Odisha): Sir, I present the Sixty-sixth report (in English and Hindi) of the Committee on Government Assurances.

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#### **STATEMENT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS**

DR. NAJMA A. HEPTULLA (Madhya Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Statement showing action taken by the Government on the Recommendations contained in Chapters I and V of the Seventeenth Report (Fifteenth Lok Sabha) of the Department-related Parliamentary Standing Committee on External Affairs (2011-2012) on the action taken by the Government on the Recommendations contained in the Fourteenth Report (Fifteenth Lok Sabha) on "Demands for Grants (2012-2013)" of the Ministry of External Affairs.

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#### **REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON FOOD, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION**

SHRI KAPTAN SINGH SOLANKI (Madhya Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty-sixth Report of the Department-related